NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

$\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

DAILY CAUSE LIST DATED 08.10.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5966 of 2025 in Comp. App. (AT) (Ins) No of 2025	Abishek Nath Sarvaria Vs. JC World Hospitality Pvt. Ltd. & Ors.	Naaren
2.	I.A. No. 5967 of 2025 in Comp. App. (AT) No of 2025	Rohini Pandey Vs. Rajasthan Development Trust Pvt Ltd. & Anr.	Nivedita R. Sarda
3.	I.A. No. 5994 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bahar Housing and Developers Vs. Hemant J Mehta & Ors.	Sitwat Nabi

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1. Notice Board

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By order -sd/-

Assistant Registrar